

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHavan, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : CP/203/2017

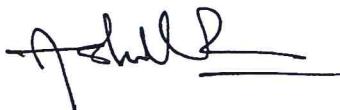
NAME OF THE PETITIONER(S) : E. RANGA RAO

NAME OF THE RESPONDENT(S) : THE COIMBATORE COSMOPOLITN CLUB

UNDER SECTION : 213

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

1. R. VIJAYARAGHavan }  
R. ASWOLIKUMAR } Counsel for Respondent   
2. K.S. Karthik Raja }  
M. Gopinathan } Counsel for Petitioner 

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to file counter to the memo filed in respect of challenging the maintainability of the petition. Time is enlarged at request. Put up on 07.03.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHavan)  
Member(Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc